

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 490/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Rupnarayan Reality Pvt.Ltd.-Vs-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Vikash Singh, Adv.	Petitioner	[Signature]
2.	M. CHINNACHAMY Deputy Registrar	Roc/WB	[Signature] 15/11/17

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

[Yellow Stamp] Ed

(Jinan K.R.)
Member (J)

[Yellow Stamp] Ed

(Vijai Pratap Singh)
Member (J)